

NOTICE

Date of Publication :10-Mar-2021 Last Date: 30-Mar-2021

Applicants are requested to collect following Certified Copies on or before last date 30-Mar-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202100633	Damayanti R. Poojara	1123-1997 (8)	
2	U-202100851	M/s. Little & Co.	1863-2018 (1)	
3	U-202101005	Dwivedi Law & Co.	4382-2012 (4)	
4	U-202101150	Adv. Shashank C. Thatte	103-2019- COMMERCIAL SUIT (31)	
5	U-202101232	D'lima and Associates	8523-1998 (9)	
6	U-202101274	Clayderman & co.	2350-2016 (Record Dept.)	
7	U-202101281	Steven V. Corriea	6124-1964 (Record Dept.)	
8	U-202101291	P. D. Gandhi & Associates	64-2021 (3)	
9	U-202101309	Devdatta SaKhalkar	9750-1977 (3)	
10	U-202101318	Adv. Aarti Bobde	5695-2006 (7)	
11	U-202101322	M. V. Holmangi	2740-2019 (12)	
12	U-202101323	Kesar S. Bhadra	2125-2016 (Record Dept.)	
13	U-202101378	L. S. Shetty and associates	331-2017 (59)	
14	U-202101390	Maravoor Wamorkar & co.	1091-2016 (9)	
15	U-202101391	N. N. Vaishnawa & Co.	5830-2005 (7)	

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16	U-202101411	Adv. P. G. Parkar	2184-2017 (Record Dept.)	
17	U-202101412	Saibanna Husenappa Bora	892-2018 (Regr's. Court)	
18	U-202101419	B. B. Parekh	68-2019- COMMERCIAL SUIT (32)	
19	U-202101467	Adv. Vinayak R. Salokhe	899-2019 (59)	
20	U-202101469	India Law LLP	754-2014 (59)	
21	U-202101471	M/s. Dhru & Co	3621-1991 (Record Dept.)	
22	U-202101477	Ashutosh Khandeparkar	91-2017-SUMMARY SUIT (13)	
23	U-202101486	Jayesh R Vyas	1054-2018 (1)	
24	U-202101490	Vipinkumar R Sharma	858-2015 (14)	
25	U-202101498	Sunit P. Pillay	606-2021 (4)	
26	U-202101511	Motiwalla & Co.	6921-2001 (12)	
27	U-202101517	Mr. Harish R. Pawar	3247-2013 (12)	
28	U-202101522	U. L. Shah	2106-2014 (7)	
29	O-202100138	J. R. Vakil & Asso	387-2017-SUMMARY SUIT (59)	
30	O-202100198	J. R. Vakil & Asso	620-2019-SUMMARY SUIT (59)	

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31	O-202100199	J. R. Vakil & Asso	838-2019-SUMMARY SUIT (59)	
32	O-202100200	J. R. Vakil & Asso	973-2019-SUMMARY SUIT (59)	
33	O-202100206	Adv Leena R. Temkar	529-2019-SUMMARY SUIT (59)	
34	O-202100312	Nasim Khan	846-2019 (12)	
35	O-202100338	Mr. Ramesh Jain & Mrs. Kusum Jain	831-2019 (59)	
36	O-202100339	Mr. Ramesh Jain & Mrs. Kusum Jain	843-2019 (59)	
37	O-202100371	Adv. Girish B. Kedia	382-2020-COMMERCIAL SUIT (31)	
38	O-202100385	Jeetendra Ranawat	509-2016 (20)	
39	O-202100389	Sanjeev Kanchan & Co.	2102-2018 (20)	
40	O-202100400	Raphael D'souza	2971-2014 (31)	
41	O-202100471	Ashwin Pandya	9173-1992 (1)	
42	O-202100472	Mulla & Mulla & Craigie Blunt & Caroe Adv. for Plff	1769-2019 (20)	
43	O-202100485	YMK Legal	2-2021 (4)	
44	O-202100487	Nagubai M. Kurade	77-2017-MISC.APPEAL (19)	
45	O-202100488	Nagubai M. Kurade	157-2017-MISC.APPEAL (19)	

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46	O-202100489	Nagubai M. Kurade	88-2019-MISC.APPEAL (19)	
47	O-202100505	J. R. Vakil & Associates	612-2019 (59)	
48	O-202100508	J. R. Vakil & Associates	611-2019 (59)	
49	O-202100509	Kishore Thakordas & co.	599-2015 (5)	
50	O-202100510	A. M. Agavekar	6658-2003 (7)	
51	O-202100512	Sachin Joshi	156-2019 (59)	